

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 162/AT/2016**

Subject : Application under Section 63 of Electricity Act, 2003 for adoption of tariff with respect to the Transmission System being established by NRSS XXXVI Transmission Ltd.

Date of hearing : 25.10.2016

Coram : Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : NRSS XXXVI Transmission Limited

Respondents : U.P Power Corporation Limited and Others

Parties present : Shri Neeraj K. Verma, NRSS  
Shri Mohit Jain, NRSS  
Shri Bhupender Gupta, RECPTCL

**Record of Proceedings**

The representative of the petitioner submitted that the present petition has been filed under Section 63 of the Electricity Act, 2003 for adoption of transmission charges and requested to adopt the transmission charges for the transmission system being established by NRSS XXXVI Transmission Limited.

2. The representative of the petitioner requested for one week time to file its rejoinder to the reply filed by UPPCL. Request was allowed by the Commission.
3. The Commission directed the petitioner to file its rejoinder by 1.11.2016 with an advance copy to the respondents. The Commission directed the petitioner that due date of filing the rejoinder should be strictly complied with. No extension shall be granted on that account.
4. The petition shall be listed for hearing on 22.11.2016.

By order of the Commission

**Sd/-**  
(T. Rout)  
Chief (Law)